COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 105 OF 2018 & IA NO. 32 OF 2018

Dated: 21st August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Smt. L. Nagarathna

.... Appellant(s)

Karnataka Electricity Regul	atory	Versus Commission &Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rajesh Chhetri Ms. Meenakshi Rawat		
Counsel for the Respondent(s)	:	Mr. Balaji Srinivasan Ms. Pallavi Sengupta Ms. Pratiksha Mishra Mr. Mayank Krshirsagar for	R-4 8	k 7

<u>ORDER</u>

The learned counsel, Mr. Balaji Srinivasan, appearing for Respondent No. 4 & 7 prays for another four weeks' time to file his reply.

Submission made by the learned counsel appearing for the Respondent Nos. 4 to 7, as stated above, is placed on record.

The leaned counsel appearing for the Respondent Nos. 4 to 7 is permitted to file his reply with an IA on or before 18.09.218, after duly serving copy on the other side. Thereafter, rejoinder, if any, may be filed by the Appellant on or before 09.10.2018, after duly serving copy on the other side.

List the matter on <u>12.10.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

vt/kt